

NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that on **Friday, 25th April, 2025.**

The Single Bench presided over by **the Hon'ble Shri Justice Manish Pitale** will not be available for judicial work in the second session.

Dated this 24th day of April, 2025.

By Order,

**Sd/-
(H. M. Bhosale)
Registrar. (Judl. I)
High Court, A.S. Bombay.**

**Sd/-
(A. H. Laddhad)
Prothonotary & Senior Master
High Court, O.S., Bombay**